

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 101
(IB)-1456/ND/2018

IN THE MATTER OF:

Jatalia Global Ventures Ltd.	...	Applicant
Vs.		
GokulExim Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC

Order delivered on 11.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Mohit Chaudhary, Ms. Garima Sharma, Advs.
For the Respondent	: Mr. Vipul Gupta, Mr. Ayandeb Mitra, Ms. Akanksha Mathur, Adv.

ORDER

In one of the IAs, the date is given 25.08.2021.

List on **25.08.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH